

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:82
ANSWERED ON:09.07.2009
AIRPORT DEVELOPMENT FEE FROM PASSENGERS
Botcha Lakshmi Smt. Jhansi;Satpathy Shri Tathagata

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Airport Authority of India is charging airport development fee from passengers at certain airports;
- (b) if so, the reasons therefor;
- (c) whether the International Air Transport Association has protested over levying airport development fee;
- (d) if so, the details thereof;
- (e) whether the Government has received complaints that airport development fee is charged for facilities that may come up only a few years later; and
- (f) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c),(d),(e) & (f) A Statement is laid on the Table of the House.

STATEMENT IN REPLY to PARTS (a),(b),(c),(d),(e) & (f) OF THE LOK SABHA STARRED () QUESTION No.82 DATED 09.07.2009 REGARDING AIRPORT DEVELOPMENT FEE FROM PASSENGERS.

(a) No,Sir.However,the Delhi and Mumbai Airport are charging Development Fee.

(b) Does not arise.

(c) & (d) No such protest has been received from International Air Transport Association (IATA).

(e) & (f) Yes, Sir. Resources of Aviation Redressal Associaton (ROAR) have protested against levy of Development Fee. A Writ Petition in Delhi High Court has also been filed by the ROAR in this regard. Development Fee at Delhi and Mumbai airports has been levied to bridge the funding gap due to reduced expectation from refundable security deposits as a means of finance.The completion of modernisation of airports at Delhi and Mumbai in a time bound manner is of paramount importance.